

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**SHRI JYOTI KUMAR TRIPATHI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/36/KOB/2021
SECTION	241-242 C/ACT
NAME OF PARTIES	ANITHA GEORGE & 3 OTHERS V/S SUNGKAI PLANTATIONS PVT LTD & 4 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARIKUMAR G NAIR, AKHIL SURESH, ANU BALAKRISHNAN NAMBIAR, ATHUL M V.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SUKUMAR NAINAN OOMMEN, SHERRY SAMUEL OOMMEN, NITISH SATHESH SHENOY, NIDHI JACOB , ROC.

**29 April 2024**

## O R D E R

**IA(C/ACT)/9/KOB/2022 in CP/36/KOB/2021**

Learned Counsel, Mr. Harikumar G Nair appears on behalf of the Applicant through virtual mode.

At the request of the Counsel appearing for the Applicants, list this matter before the Regular Bench on **07.06.2024**.

**CP/36/KOB/2021**

List this matter for further consideration on **07.06.2024**

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**